

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No.06/2017-18 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 20.09.2017 at 2:30 P.M Udyog Bhavan, New Delhi

Sl. No	Applicant/Firm name	File No.	Decision
1	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/014/AM-18/EC (S)	Approved subject to NOC from one agency
2	M/s Flowserve Microfinish Valves Pvt. Ltd., Hubli	01/21/089/037/AM-18/EC (S)	Approved
3	M/s Rossell India Ltd., Bangalore	01/21/089/217/AM-17/EC (S)	*To transfer to DDP/MOD
4	M/s Solar Industries Ltd., Nagpur	01/21/089/020/AM-18/EC (S)	Deferred. Reply /additional information sought from the firm is awaited.
5	M/s Graphite India Ltd., Nashik	01/21/089/055/AM-18/EC (S)	Approved
6	M/s Aruna Alloy Steel Pvt Ltd., Tamilnadu	01/21/089/056/ AM-18/ EC (S)	Approved subject to NOC from one agency
7	M/s Graphite India Pvt. Limited, Nashik	01/21/089/058/ AM-18/EC (S)	Approved subject to NOC from one agency
8	M/s Graphite India Pvt. Limited, Nashik	01/21/089/059/ AM-18/EC (S)	Approved
9	M/s Sri Ranganathar Industries Ltd.,	01/21/089/062/ AM-18/EC (S)	Deferred
10	M/s Saaz Imaging Systems Pvt Ltd., Hyderabad	01/21/089/063/AM-18/EC(S)	Approved
11	M/s Graphite India P. Limited, Nashik	01/21/089/066/ A M-18/EC (S)	Approved
12	M/s Infineon Technologies India Pvt Ltd., Bangalore	01/21/089/068/AM-18/EC (S)	Approved subject to NOC from one agency
13	M/s Graphite India P. Limited, Nashik	01/21/089/060/A M-18/EC (S)	Approved subject to NOC from one agency
14	M/s Graphite India P. Limited, Nashik	01/21/089/061/A M-18/EC(S)	Approved subject to NOC from one agency
15	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/089/ 070/AM-18/EC (S)	Approved
16	M/s M.B.Sales Corporation, Mumbai	01/21/089/089/AM-18/EC(S)	Approved subject to NOC from one agency
17	M/s Graphite India P. Limited, Nashik	01/21/089/072/A M-18/EC(S)	Approved subject to NOC from one agency
18	M/s Graphite India P. Limited, Nashik	01/21/089/073/A M-18/EC(S)	Approved
19	M/s Graphite India P. Limited, Nashik	01/21/089/074/AM-18/EC(S)	Approved
20	M/s Flowserve India Controls P. Ltd. Bangalore	01/21/089/078/AM-18/EC(S)	Approved subject to NOC from one agency
21	M/s Excel Industries Ltd., Mumbai	01/21/089/ 76/AM-18/EC(S)	Approved
22	M/s Kutch Chemical Industries Ltd., Gujarat	01/21/089/ 79/AM--18/EC(S)	Approved
23	M/s Excel Industries Ltd., Mumbai	01/21/089/75/AM18/EC (S)	Approved subject to NOC from one agency
24	M/s WIPRO Enterprises	01/21/089/081/AM-18/EC (S)	**To transfer to DDP/MOD
25	M/s Amines And Plasticizers Ltd., Mumbai.	01/21/089/ 085/AM-18/EC (S)	Approved subject to NOC from one agency
26	M/s Flowserve India Control Pvt Ltd., Bangalore	01/21/089/ 084/AM-18/EC (S)	Deferred
27	M/s Alpha Design Technologies Pvt Ltd., Hyderabad	01/21/089/ 083/AM-18/EC (S)	*** To transfer to DDP/MOD
28	M/s Graphite India P. Limited, Nashik	01/21/089/082/A M18/EC(S)	Deferred

27	M/s Balaji Amines Ltd., Solapur,	01/21/089/ 054/AM-18/EC (S)	Approved
30	M/s Kineco Kaman Composites India Ltd., Goa,	01/21/089/087/AM-18/EC(S)	Approved subject to NOC from one agency
31	M/s Severn Glocon India Pvt Ltd., Chennai.	01/21/089/088/AM-18/EC(S)	Deferred
32	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/089/ 092/AM-18/EC (S)	Approved
33	M/s GMM Pfaudler Ltd., Gujarat	01/21/089/077/AM-18/EC(S)	Approved
34	M/s Grindlays Pharmaceuticals Pvt Ltd., Maharashtra	01/21/089/067/AM-18/EC(S)	Approved subject to NOC from one agency
35	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/094/AM-18/EC(S)	Approved
36	M/s Balaji Amines Ltd., Solapur, Maharastra	01/21/89/ 069/AM-18/EC (S)	Approved
37	M/s Balaji Amines Ltd., Solapur, Maharastra	01/21/89/ 097/AM-18/EC(S)	Approved subject to NOC from one agency
38	M/s HLE Engineers P.Ltd., Navsari, Gujarat	01/21/89/ 098/AM-18/EC (S)	Approved subject to NOC from two agency
39	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 049/AM-18/EC (S)	Approved subject to NOC from one agency
40	M/s Jain Speciality Fine Chemicals, Pune	01/21/89/ 071/AM-18/EC (S)	Approved subject to NOC from one agency
41	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 080/AM-18/EC (S)	Deferred
42	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 086/AM-18/EC (S)	Deferred
43	M/s Solar Industries India Ltd., Nagpur	01/21/89/ 095/AM-18/EC (S)	Deferred. Reply /additional information sought from the firm is awaited.
44	M/s Alkyl Amines Chemicals Ltd., Navi Mumbai	01/21/089/101/AM18/EC(S)	Approved subject to NOC from one agency
45	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 103/AM-18/EC (S)	Deferred
46	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 104/AM-18/EC (S)	Deferred
47	M/s Alkyl Amines Chemicals Ltd., Navi Mumbai	01/21/089/064/AM-18/EC(S)	Approved subject to comments of one agency
48	M/s Ordnance Factory Board, Pune	01/21/089/93//AM-18/EC(S)	Deferred
49	M/s Severn Glocon India Pvt ltd., Chennai	01/21/089/102//AM-18/EC(S)	Deferred
50	M/s Alkyl Amines Chemicals Ltd., Navi Mumbai	01/21/089/105/AM-18/EC(S)	Deferred
51	M/s Chemocid Impex Pvt Ltd., Mumbai	01/21/089/108/AM-18/EC(S)	Deferred
52	M/s Flowserve Microfinish Valves Pvt ltd., Hubli	01/21/089/109/AM-18/EC(S)	Approved subject to NOC from two agency
53	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 110/AM-18/EC (S)	Approved

54	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/089/ 111/AM-18/EC (S)	Approved subject to NOC from one agency
55	M/s Hawa Valves (India) Pvt. Ltd., Navi, Mumbai	01/21/089/ 090/AM-18/EC (S)	Deferred
56	M/s GMM Pfaudler Ltd., Gujarat	01/21/089/112/AM-18/EC(S)	Deferred
57	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 113/AM-18/EC (S)	Deferred
58	M/s Infineon Technologies India Pvt Ltd., Bangalore	01/21/089/114/AM-18/EC(S)	Deferred
59	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/091 /AM-18/EC(S)	Deferred
60	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/096/AM-18/EC(S)	Deferred
61	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/100/AM-18/EC(S)	Deferred
62	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 086/AM-18/EC (S)	Deferred
63	M/s Excel Industries Ltd., Mumbai	01/21/089/ 115/AM-18/EC(S)	Deferred
64	M/s Graphite India P. Limited, Nashik	01/21/89/116/A M-18/EC(S)	Deferred
65	M/s Graphite India P. Limited, Nashik	01/21/089/118/A M-18/EC(S)	Deferred
66	M/s Mahindra Aerostructures Pvt Ltd., Karnataka	01/21/089/123/AM-18/EC(S)	Deferred
67	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/124/AM-18/EC (S)	Deferred
68	M/s Hawa Valves (India) Pvt. Ltd., Navi, Mumbai	01/21/089/125/AM-18/EC (S)	Deferred
69	M/s Graphite India P. Limited, Nashik	01/21/089/117/A M-18/EC(S)	Deferred
70	M/s Graphite India P. Limited, Nashik	01/21/089/122/A M-18/EC(S)	Deferred
71	M/s Graphite India P. Limited, Nashik	01/21/089/119/A M-18/EC(S)	Deferred
72	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 0127/AM-18/EC (S)	Deferred
73	M/s Graphite India P. Limited, Nashik	01/21/089/129/A M-18/EC(S)	Deferred
74	M/s Kutch Chemical Industries Ltd., Gujarat	01/21/089/ 130/AM-18/EC(S)	Deferred
75	M/s Graphite India P. Limited, Nashik	01/21/089/120/A M-1 8/EC(S)	Deferred
76	M/s Graphite India P. Limited, Nashik	01/21/089/121/A M-18/EC(S)	Deferred
77	M/s L & T Valves Limited, Tamilnadu	01/21/089/128/A M-18/EC(S)	Deferred
78	M/s L & T Valves Limited, Tamilnadu	01/21/089/035/A M-18/EC(S)	Deferred
79	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/132/AM18/EC(S)	Deferred
80	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/107/AM18/EC(S)	Deferred
81	M/s Keysight Technologies India Ltd., Jasola, New Delhi	01/21/089/106/AM18/EC(S)	Deferred
82	M/s Mersen India Pvt.Ltd., Bangalore	01/21/089/131/AM18/EC(S)	Deferred
83	M/s Sachin Industries Limited., Ahmadabad	01/21/089/136/AM18/EC(S)	Deferred

Note 1:

Case No. 3 : *The case was discussed in detail by IMWG during meeting and it was decided that in view of the clarification from the firm that product is specifically designed for military use and it has no other application, will fall under category 6. The firm will require to file fresh application with DDP as per their SOP.

Case No.24 : **DDP/MOD vide their O.M. dated 9th August 2017 has informed that the SCOMET item proposed to be exported is also covered in Category 6A0101 of the munitions list, apart from Category 5D001(a) –other aircraft specially designed or modified for military use. Both the categories, 6A010 and 5D001 cover aircraft and components, specially designed for military use. IMWG decided to transfer the case to DDP for examination by them. The firm will require to file fresh application with DDP as per their SOP.

Case No.27 : ***27 DDP/MOD vide their O.M. dated 10th August 2017 has informed that the SCOMET item proposed to be exported is a part of air borne radar system and will be used for manufacture of **Air Defence System** and is covered in Category 6A011 (c) of the munitions list. IMWG decided to transfer the case to DDP for examination by them. The firm will require to file fresh application with DDP as per their SOP.

Note 2:

(i) Cases which are shown as **deferred** imply want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the firm.

(ii) Authorization letter from DGFT (Hqrs.) to the concerned Regional Authority of DGFT on those cases which are **shown as approved subject to NOC from Technical Agency(ies)** will be issued only after receipt of NOC in writing from the respective agency/ies.

(iii) Henceforth, SCOMET permissions for **approved cases** from DGFT(Hqrs.) will be issued on electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA for approved cases will be generated and sent to the applicant in this regard.

(iv) RA can see the Digitally signed Authorisation / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly within three working days without waiting any further communication from the applicant / DGFT(Hqrs). In case of any clarification required by RA, the same shall be referred to DGFT(hqrs) only.

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